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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8990/2023**

**BHARTI VIDYA BHAWAN & ANR.**

.....Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari & Ms. Mrinal Kishor, Advocates.

versus

**NATIONAL COUNCIL FOR TEACHER  
EDUCATION & ANR.**

.....Respondents

Through: Mr. Akhilesh Kumar Srivastava, Standing Counsel with Mr. Manoj Kumar, Advocate for NCTE.

**CORAM:**

**HON'BLE MS. JUSTICE SWARANA KANTA SHARMA**

**ORDER**

**11.07.2024**

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1. At joint request of the parties, list this matter on 22.10.2024.
2. The order be uploaded on the website forthwith.

**SWARANA KANTA SHARMA, J**

**JULY 11, 2024/at**

*Click here to check corrigendum, if any*